

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1162
ANSWERED ON:09.12.2003
DECREASE IN POVERTY RATIO IN RURAL AREAS
PRABHA RAU;VILAS BABURAO MUTTEMWAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether poverty ratio in the rural areas has dropped considerably as revealed at the National Conference on Poverty and Human Rights organized by UNESCO in September 2003;
- (b) if so, the decrease recorded in the rural population living below poverty line during the last five years;
- (c) the allocations made to States for providing assistance to the rural population in the matter of food, education, drinking water, sanitation etc. during the period, State-wise; and
- (d) the manner in which the money provided has helped in raising the standard of the BPL families, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI ANNASAHEB M.K. PATIL)

(a) & (b): The estimation of population living below the poverty line is undertaken by the Planning Commission on a quinquennial basis since 1973-74. The estimates of incidence of poverty (poverty ratio) in rural areas of the country have shown a declining trend over the years. The estimates of 1993-94 indicated 37.3% of rural population living below poverty line and as per 1999-2000 estimates this percentage has decreased to 27.1%.

(c) A statement indicating the State-wise Central allocation for all the rural development programmes for the period from 1999-2000 to 2003-2004 is at Annexure-I.

(d) The money utilized under various programmes of this Ministry has a positive impact on the socio-economic development of the families living below the poverty line which has been established by a number of evaluation studies carried out by different independent Research Institutions. The results of the Concurrent Evaluation of Swarnjayanti Gram Swarozgar Yojana (SGSY) also indicate that more than 37% individual beneficiaries and 15.1% Self Help Groups (SHGs) were able to cross the poverty line. State-wise results of Concurrent Evaluation of SGSY (1st Round) are at Annexure-II.

Annexure - I

Statement referred in reply to part (c) of Lok Sabha Unstarred Question No.1162 due for Reply on 9.12.2003.

Central Allocation of all Rural Development Programmes during
1999 -2000 to 2003-04

(Rs. In Lakh)		Central Allocation				
Sl. N	State Name	2001 - 02	2002 - 03	2003-04		
1999-2000	2000 - 01					
1	ANDHRA PRADESH	59936.44	89750.28	182127.38	76795.84	70490.81
2	ARUNACHAL PRADESH	4398.74	10637.58	10506.53	11015.90	10926.41
3	ASSAM	38317.14	67907.41	66404.87	59855.28	66467.21
4	BIHAR	143841.38	102406.86	116403.97	100718.92	112666.52
5	CHHATTISGARH +	-	27753.34	51437.26	27209.65	27959.16
6	GOA	754.26	2310.08	2399.36	1037.64	996.44
7	GUJARAT	28108.84	35593.41	34365.06	34115.64	32841.18
8	HARYANA	12331.17	12932.17	14922.68	13798.19	14045.51
9	HIMACHAL PRADESH	7362.58	16661.08	17084.59	17442.89	15738.22
10	JAMMU & KASHMIR	12783.55	16644.16	17640.60	19513.16	18444.74
11	JHARKHAND +	-	54274.81	58224.19	52904.10	59698.53
12	KARNATAKA	44826.74	52528.99	60447.21	50521.33	53431.62
13	KERALA	19010.63	22037.92	23974.62	17862.58	19917.91
14	MADHYA PRADESH	76363.31	81023.85	94303.88	70697.82	72598.98
15	MAHARASHTRA	74891.94	84652.64	95085.00	77256.67	83929.80
16	MANIPUR	3020.26	9572.51	9445.40	9331.16	7266.70
17	MEGHALAYA	3460.55	9735.86	9264.12	8755.42	9361.26
18	MIZORAM	1569.99	5267.11	5184.62	5635.00	4816.32
19	NAGALAND	2827.39	7307.78	7414.62	7623.50	6161.42
20	ORISSA	49916.95	67141.55	78411.79	61941.48	66494.83
21	PUNJAB	6314.32	9363.82	9523.15	10326.37	10775.60
22	RAJASTHAN	42854.24	68906.59	95758.15	67765.21	62814.91
23	SIKKIM	1805.29	3824.76	4007.45	3526.15	3517.73

24TAMIL NADU	46787.61	50298.97	51982.77	43150.55	46993.24
25TRIPURA	5313.82	10486.32	10876.75	9367.24	10111.72
26UTTAR PRADESH	149028.59	159499.41	163852.03	146988.50	161151.21
27UTTARANCHAL +	-	17137.33	18659.89	17387.96	17989.41
28WEST BENGAL	58023.13	73685.81	72368.05	64016.86	69135.65
29A & N ISLAND	376.21	1438.24	1465.45	1432.06	1466.64
30CHANDIGARH	24.17	22.12	17.60	-	-
31D & N HAVELI	278.10	786.77	834.71	784.50	808.98
32DAMEN & DIU	141.77	660.50	686.07	653.34	662.49
33DELHI	323.01	879.19	902.96	524.27	502.81
34LAKSHDWEEP	135.87	676.83	650.60	641.84	655.24
35PONDICHERRY	378.72	906.21	976.22	833.42	865.69
TOTAL	#####	1174712.26	1387609.60	1091430.43	1141704.88

+ - States were not existing

Annexure-II

Statement referred in reply to part (c) of Lok Sabha Unstarred Question No. 1162 due for reply on 09.12.2003

Results of Concurrent Evaluation of SGSY, 2003 (1st Round) Swarozgaris who Crossed the Poverty Line due to SGSY

Sl. States Percentage of Swarozgaris
No. who Crossed the Poverty Line +

Individual	SHG		
1	2	3	4
1ANDHRA PRADESH		28.90	42.67
2ARUNACHAL PRADESH		17.42	6.25
3ASSAM		40.74	1.78
4BIHAR		54.38	23.82
5CHHATISGARH		32.34	1.83
6GOA		49.64	20.00
7GUJARAT		27.77	28.20
8HARYANA		33.19	18.72
9HIMACHAL PRADESH		33.33	30.60
10J & K		46.38	6.46
11JHARKHAND		48.17	2.66
12KARNATAKA		34.05	26.75
13KERALA		48.38	26.56
14MADHYA PR.		47.08	13.26
15MAHARASHTRA		39.32	11.41
16MANIPUR		NA	NA
17MEGHALAYA		NA	NA
18MIZORAM		46.67	12.99
19NAGALAND		14.29	NA
20ORISSA		54.84	10.25
21PUNJAB		54.38	65.22
22RAJASTHAN		45.89	5.68
23SIKKIM		23.60	NA
24TAMIL NADU		37.85	32.53
25TRIPURA		40.51	2.12
26UTTAR PRADESH		4.03	7.68
27UTTARANCHAL		46.18	4.15
28WEST BENGAL		17.36	0.69
ALL-INDIA		37.24	15.09

NA = Not Available.

+ = % to the total Swarozgaris who have begun their economic activities and have reported income.